## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.18/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (04) Others
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd& (11) Others
UNDER SECTION	397/398

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Chakrevarthy	Peteriores 1,345	9948914088	08
Y. SURYANARAYANA	counsel for P2&P4	9849866556	1 Di

## Counsel for Respondent(s):

S. Chidamban RZ	PLS	9849056652	4
·	Sec.		

## ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

**MEMBER (Judicial)**